

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. 1615**

ANSWERED ON 05.12.2024

**SCHEME FOR CONSERVATION AND PURIFICATION OF RIVERS**

1615. SHRI ESWARASAMY K

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government proposes to start a scheme for conserving and purifying major rivers in the country;
- (b) if so, the details thereof and the number of rivers taken up under the said scheme; and
- (c) the present status of the implementation of the said scheme?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) to (c)** It is the responsibility of States and Urban Local Bodies ( ULBs) to ensure required treatment of sewage and industrial effluents to the prescribed norms before discharging into the rivers and other water bodies. The Govt of India provides financial and technical support to the States and ULBs under various programs like Namami Gange, National River Conservation Plan (NRCP).

Central Sector scheme 'Namami Gange' is being run by Ministry of Jal Shakti for pollution abatement in Ganga and other rivers falling in Ganga Basin. For other rivers, a Centrally Sponsored Scheme 'National River Conservation Plan' is being run to support the efforts of States and ULBs for abatement of pollution in rivers.

NRCP has so far covered 57 rivers spreading over 17 States/UTs in the country with a sanctioned cost of Rs.8931.49 crore, and inter-alia, a sewage treatment capacity of 2941 million litres per day (MLD) has been created.

Namami Gange program covers 30 rivers, and a total of 484 projects, including 203 projects for sewage treatment of 6255 MLD and a sewer network of 5249 kilometers, have been sanctioned at a cost of Rs. 39604 crore, against which sewerage treatment capacity of 3327 MLD has been created so far.

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